

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 30.10.2018

In the court of the Registrar

11:00 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 193 of 2018 in un-numbered Company App.(AT) No. ___ of 2018	Aman Kumar Jain & Anr Vs ROC, NCT of Delhi & Haryana & Anr	Gursat Singh Vachher

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By Order

Gony
29/10/18
Assistant Registrar